

ITEM NO.1704

COURT NO.16

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1286-1288/2019

THE STATE (NCT OF DELHI)

Appellant(s)

VERSUS

RAMESH @ PINDARI

Respondent(s)

Date : 21-10-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
[IN CHAMBER]

For Appellant(s) Mr. Rajeev Ranjan, Adv.
Mr. Gurmeet Singh Makker, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner states that he will file affidavit along with proof of publication within one week. One week time is granted as prayed for.

(SNEHA)
SENIOR PERSONAL ASSISTANT

(NAND KISHOR)
COURT MASTER (NSH)